

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

**Dis No.3262, Dt.22.11.2023**

District :: Warangal

Smt. Manisha Mehra, II Addl. District Judge, Warangal
Sri M.Sai Kumar, Senior Civil Judge, Warangal
Smt. R. Rajini, Advocate, BAR Association, Warangal
Sri P. Vinay Babu, Junior Assistant cum District System Administrator
Ms. E. Swathi, Junior Assistant (Visually disabled person)